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GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO.242
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TO BE ANSWERED ON THE 19TH JULY, 2016/ASHADHA 28, 1938 (SAKA)

CRIME BY JUVENILES

242.   DR. K. GOPAL:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is true that sexual offences by juveniles are on the rise in many parts of the country;

(b) if so, the details thereof;

(c) whether the Government has directed the State Governments to enhance the police density in areas where such crimes are reported frequently; and

(d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)

(a) to (b):   The increase in number of crimes reported are attributed to several measures taken by the Union Government along with State Governments / Union Territory Administrations due to truthful reporting of crime and mandatory registration of FIRs for various crimes / offences committed. The State/UT wise total number of cases reported against juveniles during the year 2012-2014 is at Annexure.

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(c) to (d): The Ministry of Home Affairs issues various Advisories regarding matter of urgent importance from time to time which are available on the website of the Ministry of Home Affairs viz http://mha.nic.in. Further, Police' and 'Public Order' being State subjects, action with respect to maintenance of law and order lies primarily in the domain of the State Governments. The issue of crime by juveniles is mainly dealt through Juvenile Justice (Care and Protection of Children) Act 2000 which provides for reformative care in case of children/juvenile in conflict with law. The Ministry of Women and Child Development is implementing a Centrally Sponsored Scheme, namely, Integrated Child Protection Scheme (ICPS) for rehabilitation and reintegration of children in difficult circumstances.

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State/UT wise juveniles in conflict with law under various sexual crimes under IPC during 2012-2014

S.No.	State/UT	2012				2013				2014				
		Rape	Assault on women with intent to outrage her Modesty	Insult to the Modesty of Women	Total Sexual Crimes	Rape	Assault on women with intent to outrage her Modesty	Insult to the Modesty of Women	Total Sexual Crimes	Rape	Attempt to commit Rape*	Assault on women with intent to outrage her Modesty	Insult to the Modesty of Women	Total Sexual Crimes
1	Andhra Pradesh	70	39	62	171	98	105	117	320	40	6	33	20	99
2	Arunachal Pradesh	1	5	0	6	0	0	0	0	11	0	4	0	15
3	Assam	56	12	0	68	49	5	0	54	58	1	7	0	66
4	Bihar	26	14	2	42	66	33	1	100	43	27	18	11	99
5	Chhattisgarh	0	60	6	66	122	112	7	241	105	2	87	1	195
6	Goa	2	2	0	4	1	1	0	2	4	1	1	0	6
7	Gujarat	20	24	0	44	24	41	2	67	36	0	35	2	73
8	Haryana	41	14	6	61	50	56	12	118	65	5	65	0	135
9	Himachal Pradesh	10	4	0	14	13	6	1	20	10	0	10	0	20
10	Jammu & Kashmir	2	3	0	5	3	4	3	10	4	0	4	0	8
11	Jharkhand	22	1	0	23	32	0	0	32	22	0	1	0	23
12	Karnataka	12	2	0	14	17	5	1	23	26	0	8	0	34
13	Kerala	25	5	4	34	32	16	5	53	39	0	17	0	56
14	Madhya Pradesh	249	217	49	515	347	359	58	764	434	3	425	14	876
15	Maharashtra	89	96	40	225	197	312	76	585	208	0	328	28	564
16	Manipur	0	0	0	0	1	0	0	1	7	0	0	0	7
17	Meghalaya	25	2	0	27	23	1	0	24	11	0	1	1	13
18	Mizoram	21	1	0	22	8	3	0	11	15	0	0	0	15
19	Nagaland	2	0	0	2	0	0	0	0	2	0	2	0	4
20	Odisha	70	15	0	85	91	34	2	127	79	0	37	4	120
21	Punjab	14	0	0	14	12	17	0	29	44	6	8	0	58
22	Rajasthan	102	39	1	142	183	101	1	285	149	6	101	1	257
23	Sikkim	0	0	0	0	0	0	0	0	3	0	2	0	5
24	Tamil Nadu	27	11	0	38	32	7	2	41	12	0	1	4	17
25	Telangana									63	0	29	15	107
26	Tripura	23	1	0	24	8	3	0	11	24	1	7	0	32
27	Uttar Pradesh	110	10	0	120	196	47	0	243	176	7	159	0	342
28	Uttarakhand	10	0	0	10	14	4	0	18	12	2	12	0	26
29	West Bengal	86	22	3	111	118	22	1	141	161	24	46	4	235
	TOTAL STATE(S)	**1115**	**599**	**173**	**1887**	**1737**	**1294**	**289**	**3320**	**1863**	**91**	**1448**	**105**	**3507**
30	A & N Islands	0	0	0	0	2	1	0	3	2	0	1	0	3
31	Chandigarh	3	0	0	3	3	2	0	5	3	1	2	0	6
32	D&N Haveli	0	0	0	0	2	0	0	2	1	0	0	0	1
33	Daman & Diu	0	0	0	0	0	0	0	0	0	0	0	0	0
34	Delhi UT	57	14	9	80	137	127	23	287	120	1	140	8	269
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0	0
36	Puducherry	0	0	1	1	3	0	0	3	0	0	0	0	0
	TOTAL UT(S)	**60**	**14**	**10**	**84**	**147**	**130**	**23**	**300**	**126**	**2**	**143**	**8**	**279**
	TOTAL (ALL INDIA)	**1175**	**613**	**183**	**1971**	**1884**	**1424**	**312**	**3620**	**1989**	**93**	**1591**	**113**	**3786**

Source: Crime in India   Note: * data started collecting since 2014

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